

**National Company Law Tribunal**

**Allahabad Bench**

**CP NO. 19/ALD/2018,  
CA NO. 174/ALD/2017**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 01.08.2018**

**NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development  
Ltd.**

**SECTION OF THE COMPANIES ACT: 230/232**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP NO.19/ALD/2018, CA NO.174/ALD/2017**

Sh. R.P. Agarwal, Advocate representing the Jai Prakash Associate Ltd., Sh. Pradeesp Singh Sisodia, CGSC for the ROC, Kanpur and Sh. Kuldeep Singh, STA representing the Official Liquidator is present.

Both the parties have informed that the issue is pending before the Hon'ble Supreme Court, hence, the case may be adjourned for 24<sup>th</sup> August, 2018. In view of the submissions made by the learned counsel for the parties, the case is adjourned to 24<sup>th</sup> August, 2018.

**Dated:01.08.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH,  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)